National Company Law Tribunal

Allahabad Bench

CPNO. 83/241-244 ALD 2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE **NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017**

NAME OF THE COMPANY: Sagethate vanijya India Put Ltd

SECTION OF THE COMPANIES ACT: 241/244 of the Companies Act of 2013

Sl. NO. Name

Designation

Representation

Signature

CP No. 32/ALD/2016

Shri Adesh Tandon, PCS for the petitioner. Shri M.K.Bagri, O.L. for the Central Government. He informed such that the supplementary affidavit is in process of preparation and filing as per the instruction received from the office of the R.D (N.R.) Region.

Keeping in view of such circumstances, one more opportunity is granted.

The matter be listed on 27th October, 2017.

Dated:10.10.2017

H.P. Chaturvedi, Member (Judiciai)

Typed by P.K. Jyoti